

Name of Corporate Debtor:	Specific Alloys Private Limited
Date of Commencement of CIRP:	27.07.2023 (Received on 21.08.2023)
List of Creditors as on:	04-09-2023

List of secured financial creditors (Other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	Security Interest
		Date of receipt	Amount claimed	Amount of claim admitted provisionally	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Canara Bank	04.09.2023	39,26,90,568.95	₹ 39,26,90,568.95	Secured	3926568.95	392690568.95	No	99.88%				39,26,90,568.95	The amount of claim has been provisionally admitted after making preliminary verification of documents submitted by the Financial creditors	Please Refer Note 1
Total			39,26,90,568.95	39,26,90,568.95		0	0		99.88%	0	0	0	39,26,90,568.95		

Note 1:

- Primary
- Hypothecation of stock (Raw Materials, WIP, FG stored at Godown, Factory - 1 at Pirangut & Factory - 2 at Solu
 - All the piece and parcel of the plot at Village Pirangut, Taluka Mulshi, District - Pune.
- Collateral
- All the piece and parcel of Godown 24 & 25, Ground Floor, in Ahura Heights Co-op Hsg. Society Ltd, Jedhe Mansion, Guruwar Peth, Pune
 - All the piece and parcel of the plot at Village Solu, Taluka - Khed, District - Pune